## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## APPEAL NO. 74 OF 2018 & IA NO. 144 OF 2018

Dated: 30<sup>th</sup> August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Mawana Sugar Ltd. .... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri Ms. Neha Garg for R-2

## **ORDER**

The learned counsel appearing for the Appellant and the Respondents submitted that, pleadings are complete in this matter and the matter may kindly be listed for hearing.

Submissions made by learned counsel appearing for the Appellant and the Respondents, as stated above, are placed on record.

List this matter for hearing on <u>07.12.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

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